

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

OP No. 1 of 2011

Dated : 6th Jan, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Tariff Revision
(Suo-Motu action on the letter
Received from Ministry of Power)

Counsel for the Amicus Curiae(s) : Mr. Amit Kapur
Mr. Buddy A. Ranganadhan

Counsel for the Commissions : Mr. Sakesh Kumar for PSERC

ORDER

It is reported by the learned representatives on behalf of the Forum of Regulators that only a few of the Commissions have sent their reports and the reports from the other Commissions are yet to be received. So, it is proper to give some more time to get the statements from other Commissions to enable them to file a comprehensive report. Accordingly, the Secretary, Forum of Regulators is directed to file comprehensive report on or before 07.02.2014 after serving the copies to Amicus Curiae Counsel.

Post the matter for further reporting compliance on **10.02.2014 at**

2.30 p.m.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Vs/mk